

ORDER SHEET

O.A / MA / RA / CP NO. 801/2002 OF 2002 C.W. O.A. 1302/2002Applicant/s Employees Audit Association Respds. U.O I 800
A.G. Allahabad through Surendra Nath Das.Advocate for Applicant/s S. D. K. Mishra Advocate for Respondent/s S. Satish Chaturvedi

Notes of the Registry	Orders of the Tribunal	Sheet No. 29
NO Counter Affidavit filed so far. Submitted for order. 6/7/09 Sd/-	11/02/2009 Hon. Mr. Ashok S. Koomandi, J.M. Hon. Mr. S.N. Shukla, A.M. There is no representation on behalf of the applicants even in the revised call. Sd. Pankaj S. Khatwara holding brief at Sd. Satish Chaturvedi, counsel for the respondents. Perusal of order sheet shows that applicants are not interested in pursuing the matter. O.A. is dismissed for non-prosecution. Sd/- ①	9: J.M. Contd. On Sheet No. _____